CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA 4113/2015

this the 6th day of November, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Union of India through Secretary Ministry of Personnel Public Grievances and Pensions New Delhi

.... Applicant

(By Advocate: Shri M.K.Saran)

VERSUS

- 1. Rishikesh Ramchandra Dudhat S/o Shri Ramchandra Dudhat R/o C-83/1, Govindpuram Agra, UP
- Union Public Service Commission through its Chairperson Dholpur House Shahjahan Road New Delhi – 110 069

.... Respondents

(By Advocate: Shri R.K.Jain for R-1)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. Both the counsels submit that the subject matter of the OA is squarely covered by a decision of this Tribunal in OA No.2615/2015 and batch dated 27.10.2015. Accordingly, this OA also disposed of in terms of the judgment in OA No.2615/2015 and batch dated 27.10.2015. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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